

राजस्थान में सीमा शुल्क

*१५९४. सेठ गोविन्द दास : क्या राज्य मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि राज्यों के एकीकरण के समय राजस्थान के लोगों को यह आश्वासन दिया गया था कि सीमा शुल्क धीरे धीरे हटा दिया जायेगा ; और
- (ख) यह आश्वासन कहां तक पूरा किया गया है ?

The Minister of Home Affairs and States (Dr. Katju): (a) The Government of Rajasthan have undertaken an obligation to abolish the Inter-State transit duties in the State by the end of 1954-55.

(b) The abolition of duties on certain articles is expected to be achieved with the introduction of Sales Tax by the Rajasthan Government in the current year. The Government of India propose to examine the whole problem in the course of the year in consultation with the State Government.

सेठ गोविन्द दास : माननीय मंत्री जी ने अभी यह कहा कि १९५४-५५ में राजस्थान सरकार इस कर को हटाने वाली है, क्या जिस समय राजस्थान का एकीकरण हुआ उस समय यह १९५४-५५ का वर्ष नियत किया गया था या बाद में विचार कर के नियत किया गया है ?

डा० काटजू : मेरा अनुमान यह है कि जब राजस्थान शामिल हुआ उसी वक्त यह कायम किया गया था। मुमकिन है कि छ महीने बाद हुआ हो, मगर मुद्दा जो है वह मुकर्रर हो गई थी।

Shri Shobha Ram: May I know whether it is a fact that the Government of India are contemplating to extend the time-limit?

Dr. Katju: I have stated in my reply that the question as a whole will be examined in connection with

not only Rajasthan but also Madhya Bharat, Hyderabad and Saurashtra. It will not be possible to anticipate what the decision will be.

Sardar Hukam Singh: May I know whether an assurance had been given that income-tax increase and customs decrease would move simultaneously, but in fact the position is that the increase in income-tax is going on every year, while the customs remain where they are?

Dr. Katju: I am not aware of any such assurance. Let both go on simultaneously. There is no harm.

CHILDREN'S CORNERS IN DELHI

*1595. **Shri S. N. Das:** Will the Minister of Education be pleased to state:

(a) whether there is a proposal under the consideration of Government for developing children's corners in the City of Delhi; and

(b) if so, in what stage that proposal is?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) Yes, there is a proposal for establishing a Bal Bhavan in Delhi.

(b) The proposal is still in its initial stage but budget provision has been made for it.

Shri S. N. Das: May I know when this proposal is likely to be finalised?

Dr. M. M. Das: A Consultative Committee has been set up and that Committee is considering the question. The site of the proposed Balak Bhavan is being examined.

Shri S. N. Das: What is the estimated expenditure and the nature of the scheme?

Dr. M. M. Das: No scheme has been finally drawn up yet. But this year a sum of Rs. 5 lakh has been provided in the Budget.

Shri M. D. Ramasami: May I know whether such children's corners will

be developed in the State capitals also?

Dr. M. M. Das: I think the State Governments will take the initiative in that matter.

LOANS TO INDUSTRIES

*1596. **Shri Radha Raman:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that loans have been advanced to some industries during the year 1953-54;

(b) the industries to which the loans have been advanced;

(c) the amount given to each; and

(d) the basis of the selection?

The Deputy Minister of Finance (Shri M. C. Shah): (a) Yes, Sir.

(b), (c) and (d). The information is furnished in the enclosed statement. [See Appendix VI, annexure No. 44]

Shri Radha Raman: May I know, Sir, what are the conditions on which these loans are granted?

Shri M. C. Shah: Some are to be repaid within a year. In the case of others they are to be repaid in some years in equated instalments. The rate of interest varies from industry to industry from 3 per cent. to 4½ per cent.

Shri Radha Raman: Do Government call for any reports from the State Governments to which loans are advanced and as to the manner in which they are utilised, and similarly, from industries to which these loans are granted direct by the Centre?

Shri M. C. Shah: So far as the industries are concerned, we get the information necessary for the purpose. So far as the States are concerned, we specify the purpose for which the loans are given and the terms and conditions on which they are granted. We get reports from them.

Shri Radha Raman: In the statement it is shown that about Rs. 6.16

lakh₹ is paid as loan to the Centrally Administered areas. May I know whether these small loans are fully secured or some of them will be treated as subsidies in case they are not repaid?

Shri M. C. Shah: They are given to the Lieutenant-Governors and Chief Commissioners for certain purposes. They will be recovered. If they cannot be recovered, the matter will be considered later.

Shri L. N. Mishra: May I know whether any record is maintained of the loans advanced to small-scale industries by the State Governments under the provision in the National Plan, and if so, whether it is a fact that progress in this direction has not been satisfactory?

Shri M. C. Shah: This is with regard to loans to several industries. This does not relate to loans to the States under the Five Year Plan?

AUTO-PLOTTING MACHINE

*1597. **Shri M. R. Krishna:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether it is a fact that a new photogrammetric Auto-plotting machine costing about fifty thousand Dollars has been purchased from the United States of America; and

(b) whether it is a fact that the services of an American expert have also been lent to the Government of India to advise them on the latest techniques in mapping with its use?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) No, Sir. Photogrammetric equipment costing Rs. 3,48,500/- was obtained during 1953-54 from a firm in Switzerland under the United Nations Technical Assistance Programme.

(b) No, Sir. The services of a Norwegian Photogrammetric Expert were obtained in January 1954 under the United Nations Technical Assistance Programme.